



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ७, अंक ६]

बुधवार, मार्च १०, २०२१/फाल्गुन १९, शके १९४२

[पृष्ठे १३, किंमत : रुपये २७.००

असाधारण क्रमांक ८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2021 (Mah. Act No. II of 2021), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

BHUPENDRA M. GURAO,
I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. II OF 2021.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 10th March 2021).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2021. Short title.

Withdrawal
of Rs.
2,10,76,32,36,000
out of the
Consolidated
Fund of the
State for the
Financial
Year
2020-2021.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty one thousand seventy six crores, thirty two lakhs, thirty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2021, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2021.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052,	2,000	...	2,000
	Public Works	2059,			
	Other Administrative Services	2070,			
	Miscellaneous General Services	2075,			
Total-General Administration Department			2,000	...	2,000
Home Department.					
B-1	Police Administration	2014,	1,000	...	1,000
		2055,			
		2070,			
B-3	Transport Administration	2041,	1,000	...	1,000
		3055,			
		3056,			
B-4	Secretariate and Other General Services	2045,	1,000	...	1,000
		2052,			
Total-Home Department.			3,000	...	3,000
Revenue and Forests Department.					
C-1	Revenue and District Administration	2029,	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2045, Other Taxes and Duties on Commodities and Services			
		2053, District Administration.			
		2070, Other Administrative Services			
C-5	Other Social Services	2217, Urban Development	1,000	1,80,96,000	1,80,97,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2250, Other Social Services			
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	2,42,25,61,000	...	2,42,25,61,000
		Total-Revenue and Forests Department.	2,42,25,63,000	1,80,96,000	2,44,06,59,000
D-3	Agriculture Services	2401, Crop Husbandry	5,000	...	5,000
		2402, Soil and Water Conservation			
		2406, Forestry and Wild Life			
		2415, Agricultural Research and Education			
D-4	Animal Husbandry	2403, Animal Husbandry	3,000	...	3,000
D-6	Fisheries	2405, Fisheries	13,000	...	13,000
		Total-Agriculture, Animal Husbandry, Dairy Development: and Fisheries Department.	21,000	...	21,000
		School Education and Sports Department.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
E-2	General Education	2202, General Education	7,000	...	7,000
		Total-School Education and Sports Department.	7,000	...	7,000
Finance Department.					
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure 2040, Taxes on Sales, Trade etc. 3475, Other General Economic Services	1,000	...	1,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	26,50,60,83,000	...	26,50,60,83,000
		Total-Finance Department.	26,50,60,84,000	...	26,50,60,84,000
Public Works Department.					
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries	1,000	...	1,000
		Total-Public Works Department.	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Water Resources Department.					
I-1	Interest Payments	2049, Interest Payments	...	87,55,00,000	87,55,00,000
		Total-Water Resources Department.	...	87,55,00,000	87,55,00,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014, Administration of Justice	13,000	...	13,000
		Total-Law and Judiciary Department.	13,000	...	13,000
Industries, Energy and Labour Department.					
K-6	Energy	2801, Power	5,61,13,64,000	...	5,61,13,64,000
		2810, New and Renewable Energy			
		Total-Industries, Energy and Labour Department.	5,61,13,64,000	...	5,61,13,64,000
Rural Development Department.					
L-1	Interest Payments	2049, Interest Payments	...	1,58,21,000	1,58,21,000
L-2	District Administration.	2053, District Administration.	19,68,16,000	...	19,68,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Rural Development Department.	19,68,16,000	1,58,21,000	21,26,37,000
		Food, Civil Supplies and Consumer Protection Department.			
M-3	Secretariat and Other Economic Services 3451, 3475,	Secretariat-Economic Services Other General Economic Services	1,000	...	1,000
		Total-Food, Civil Supplies and Consumer Protection Department.	1,000	...	1,000
		Social Justice and Special Assistance Department.			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	Art and Culture	2,000	...	2,000
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Social Security and Welfare			
		Nutrition			
		Crop Husbandry			
		Soil and Water Conservation			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Food, Storage and Warehousing			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2435, Other Agricultural Programmes			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department.	2,000	...	2,000
		Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health	5,000	...	5,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department.	5,000	...	5,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health	2210, Medical and Public Health	8,000	...	8,000
		Total-Medical Education and Drugs Department.	8,000	...	8,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works	5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2202,		General Education			
2204,		Sports and Youth Services			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2401,		Crop Husbandry			
2402,		Soil and Water Conservation			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2435,		Other Agricultural Programmes			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
2852,		Industries			
3054,		Roads and Bridges			
3055,		Road Transport			
Total-Tribal Development Department.			5,000	..	5,000

Higher and Technical Education Department.

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
W-2	General Education	2202, General Education	1,000	...	1,000
		Total-Higher and Technical Education Department.	1,000	...	1,000
		Women and Child Development Department.			
X-1	Social Security and Nutrition	2235, Social Security and Welfare	45,46,53,000	...	45,46,53,000
		2236, Nutrition			
		2406, Forestry and Wild Life			
		Total-Women and Child Development Department.	45,46,53,000	...	45,46,53,000
		SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT			
ZA-2	Secretariat and Other Social Services	2203, Technical Education.	2,000	...	2,000
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2251, Secretariat-Social Services			
		2406, Forestry and Wild Life			
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	2,000	...	2,000
		Total-A-Expenditure on Revenue Account	35,19,15,51,000	90,94,17,000	36,10,09,68,000
		B-EXPENDITURE ON CAPITAL ACCOUNT			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4225,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Urban Development Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	8,000	24,15,00,000
		4235, 4250,	Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services		24,15,08,000
			Total-Public Works Department.	9,000	24,15,00,000
					24,15,09,000
			Water Resources Department.		
I-5	Capital Expenditure on Irrigation	4402, 4701, 4702, 4711, 4801,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major and Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	4,00,00,02,000	...
		6003,	Internal Debt of the State Government	...	7,000
			Total-Water Resources Department.	4,00,00,02,000	7,000
					4,00,00,09,000
			Industries, Energy and Labour Department.		
K-11	Capital Expenditure on Energy.	4801, 6801,	Capital Outlay on Power Projects Loans for Power Projects	15,38,51,000	...
					15,38,51,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Industries, Energy and Labour Department.	15,38,51,000	...	15,38,51,000
		Rural Development Department.			
L-7	Capital Expenditure on Rural Development	4515, 5054, 6216, Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Housing.	1,000	...	1,000
		Total-Rural Development Department.	1,000	...	1,000
		Medical Education and Drugs Department.			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,000	...	1,000
		Total-Medical Education and Drugs Department.	1,000	...	1,000
		Total-B-Expenditure on Capital Account	12,42,07,61,000	1,62,24,15,07,000	1,74,66,22,68,000
		Grand Total	47,61,23,12,000	1,63,15,09,24,000	2,10,76,32,36,000